

National Company Law Tribunal

Allahabad Bench

CP NO. 95/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2017

NAME OF THE COMPANY: V.M Resorts & Restaurants Pvt Ltd

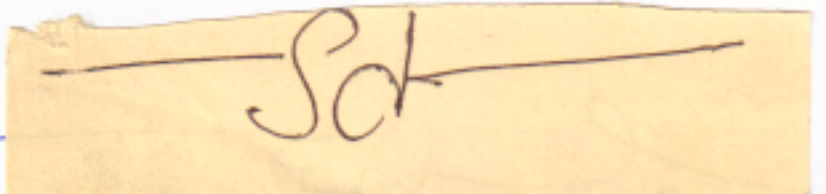
SECTION OF THE COMPANIES ACT: 241/242 of the Companies act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Vimal Yadav	Adv	Petitioner	Vimal Yadav
<u>2.</u>	Sameer Shukla	PCS	Respondent	Sameer Shukla

CP No.95/ALD/2017

Sh. Vimal Yadav Advocate for the petitioner. Sh. Sameer Shukla PCS for the
respondent company. The representative of both the counsels are agreed that the
pleadings in the present petition are almost completed and matter can be heard ~~with~~ ²
on its merits. Meanwhile, the interim order passed to be continued

Therefore, the case is fixed for the argument on 17th November, 2017.



H.P. Chaturvedi, Member(Judicial)

Date: 27/10/2017

Typed by
Md. Zaid